Quarterly Work done statement showing opening balance, Institution, Disposal and pendency of Criminal cases for the quarter ending _____

In the Court of _____

Present:- _____

S.No.	Nature of Case	Opening balance at the beginning of the month	Institution/ received by transfer	Disposal of cases during the month			Total disposal	Closing Balance	No. of witness recorded	Document registered	Units Obtained	Remarks if any
				Contested	Un-contested	Otherwise viz Dismissed in default/Compromise/Transfer/In Ex-parte						
1.	Session s Trial Cases											
2.	Spl Trial Cases											
3.	Murder cases											
4.	Cr. Appeal											
5.	Cr. Revision											
6.	NDPS Cases											
7.	Arms Act											
8.	E.C Act / Complaint											
9.	Bail App.											
10.	Rape Cases											
11.	Cr. Misc											
12.	Cases under Prevention of corruption Act											
13.	Others											
	Total											